

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/866 /2008-SM[BR]

Date 29/08/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S VIKRAM INDUSTRIES
C-145, INDUSTRIAL AREA, PHASE-VII, MOHALI, (PB)
M/S VIKRAM INDUSTRIES

Appellant

Vs
Respondent

C.C.E. CHANDIGARH

I am directed to transmit herewith a certified copy of **Final order No. 1214 / 2008 -SM[BR]** dated 18.8.2008
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar

(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. CHANDIGARH

C.R. BUILDING, PLOT NO. 19, SECTOR 17-C, CHANDIGARH 160017

2. Adv. / Consult

MR.GAGAN KOHLI

394, SECTOR-30 A, CHANDIGARH.

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. Office Copy

16. Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K Puram, New Delhi-110066

COURT-IV

Date of hearing: 18.8.08

Appeal No. E/866/08-SM(BR)

M/s Vikram Industries

Appellants/Applicants

vs.

CCE, Chandigarh

Respondent

Appearance:

None for the Appellants/Applicants and
Shri Sansar Chand, DR for the Respondent

Coram: Hon'ble Mr P.K. Das, Member (Judicial)

Final Order No. 1214/08-SM(BR)

Per: P.K. Das

By Stay Order No. 378/2008-SM(BR) dated 06.6.2008, the Applicant was directed to deposit a sum of Rs. 20,000.00 with in six weeks and to report compliance on 18.8.2008.

2. Today, when the matter was called non^lappeared on behalf of the Applicant, neither ^{is} there any compliance report in the file.

Therefore, the appeal is dismissed for non-compliance of Stay
Order under Section 35 F of Central Excise Act, 1944.

(Dictated and pronounced in the open court.)

(P.K. Das)
Member (Judicial)

K. Gupta